

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Item 28

**IA No. 1595/99/2022
and
CP (IB) No. 247/Chd/Pb/2022
Under Section 94, IBC 2016
R 11 NCLT**

In the matter of:-

Sunita Thapar, PG, Thapar Hosiery Mills Pvt. Ltd.

...Petitioner

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. I), are on official tour on account of colloquium today, the matter is adjourned to 13.12.2023.

Sd/-

Court Officer

November 02, 2023

PKA